

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.394/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company	Ramjilal Ramsaroop -Vs- Hari Machines Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K. Singhi Adv.

Hari Machines

Basu

21/09/2017

2. Riti Basu Adv.

(For S.K. Singhi & Co)

3. Subhadeep Barua Adv.

4. Debasis Bhattacharya Adv.

Mr Deepak Agarwal Adv  
Mr Praoun Mukherjee Adv

Ramjilal Ramsaroop  
21/09/17

S.No.29 – C.P.No.394/KB/2017 – Ramjilall Ramsaroop Vs. Hari  
Machines Ltd.

**ORDER**

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsels appearing for both sides made a joint prayer for time as the chances of settlement is there. Keeping in view the possibility of settlement, case is adjourned.

Listed on 11<sup>th</sup> October 2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)